

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10539 of 2013 - DB

(Arising out of OIO-10/COMMR/SURAT-II/2013 dated 29/01/2013 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-SURAT-II)

Harak Chand Jain

.....Appellant

Deputy General Manager,
United Phosphorous Ltd,
Uniphos House, Madhu Park,
11th Road, Khar (w),
Mumbai, Maharashtra

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001

APPEARANCE:

Shri Prakash Shah, Shri Mihir Mehta & Shri Mohit Rawal Advocate for the Appellant
Shri Ashok Thanvi Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 06.09.2023
DATE OF DECISION: 05.01.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 10538 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**